

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH (COURT - II)**

**Item No. 222**  
**CP-138/ND/2021**  
**CA-353/2022**

**IN THE MATTER OF:**

**Atco Flexduct Pvt. Ltd.**

... **Applicant/Petitioner**

**Under Section: 66**

**Order delivered on 28.09.2022**

**CORAM:**

**SHRI. BACHU VENKAT BALARAM DAS,**  
**HON'BLE MEMBER (J)**

**SHRI. L.N. GUPTA,**  
**HON'BLE MEMBER (T)**

**PRESENT:**

**For the Applicant** : Mr. Ritambhara Singh Adv.  
**For the RD** : Ms. Shankari Mishra Adv.

**ORDER**

Due to paucity of time, the matter is re-notified to 14.11.2022.

  
**(T.S. SINGH)**  
**COURT OFFICER**